

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.07.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(INS) No.260/2022 (IA No. 552/2022)	Muthusamy Paramasivan V M/s. Ishwarya Colours	M/s Sarvabhauman Associates	
2.	Comp App (AT) 47/2022 (IA No. 559/2022)	AAPICO Hitech Public Company Ltd. V Sakthi Sugars Limited & Ors.	Roshan Balasubramanian, A.S. Bhargav Nath and C. Khathiravan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(INS) No.280/2021	M/s Winlead HK Cable and Wire Products Ltd. V M/s Velankani Electronics Pvt. Ltd.	T.M. Naidu & Co	Ajay Kumar
4.	Comp App (AT)(INS) No.327/2021 (IA NO 678 & 677/2021)	M/s S.N.Plumbing Private Limited V M/s AIGL Properties Limited	Anirudh Purusothaman	
5.	Comp App (AT)(INS) No.320/2021	Stressed Assets Stabilisation Fund V Kumar,s Cotex Limited	Varun Srinivasan, Vinithra Srinivasan	Notice Returned on 28/02/2022 & 22/08/2022 for R1 & R2, (Addressee left)
6.	Comp App (AT)(INS) No.209/2021 (IA NO 536 & 419/2021)	Ganapathi Reddy&another V Mr. Bhrugesh Ramchandra Amin With	P. Ulaganathan	Pranava R1, Raghav Menon R2 Notice served on 24.09.2021
7.	Comp App (AT)(INS) No.210/2021 (IA NO 420/2021)	Sree Balajee Transport V Mr Bhrugesh Ramachandra Amin	P. Ulaganathan	Pranava R1, Raghav Menon R2 Notice served on 24.09.2021

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	TA (AT) No.70/2021 In (Comp App (AT)(CH) No.220/2020)	360 Relators LLP V GM Infinite Dwelling (India)Pvt Ltd.	Vaibhav Mahajan	SP Singh Chawla

9.	Comp App (AT)(INS) No.296/2021 (IA NO 629 & 628/2021)	Bank of Baroda V Brep Asia II INDIAN HOLDING CO. II (NQ) PTE LTD.	Pankaj Vivek	Gyamendra Kumar, P. Giridharan, Y. Suryanarayana, P. Giridharan
10.	Comp App (AT)(INS) No.183/2022 (IA NO 416, 418 & 417/2022)	Dewa Projects Pvt. Ltd. V Vinod Pandinhare Veetil	G. Sridevi	T. K. Bhaskar
11.	Comp App (AT)(INS) No.329/2021 (IA NO 680/2021)	Mr.George Vinci Thomas and 2 others V Mr.Sasitharan Ramaswamy (liquidator of India Techs Limited)	K.S. Ravichandran PCS	Ramalingam Associates
12.	TA (AT) No.55/2021 In Com App (AT) No. 128 of 2019	Regal Machine Tools Pvt. Ltd., & 4 Ors V Kaushy Lal & 5 Ors	Mani Bhushan Sinha, Sunil Kumar	Naman Joshi
13.	TA (AT) No.56/2021 In Com App (AT) (INS) No. 394 of 2020	Dhanalaxmi Bank V Royal Splendour Developers PVT.LTD.	Lzafeer Ahmad B F	S. Sathiyarayanan R1 & R2, K.V. Jagdishvaran, G. Indra R3

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

For Assistance,

- 1.Dy.Registrar - PH No. : 044-2888 0500**
- 2.Court Officer - PH No. : 044-2888 0450**
- 3.For VC Link - nclatchennai@gmail.com**

By the order of Hon'ble Member (J)

(Chennai Bench)